

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:650
ANSWERED ON:24.02.2011
SETTLEMENT OF CLAIMS
Mohan Shri P. C.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the status of settlement of claims of victims of Bhopal Gas Disaster;
- (b) the reasons for delay in their settlement; and
- (c) the steps taken/proposed to be taken by the Government to resolve the matter ?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) Out of 10,29,517 registered cases, compensation has been awarded in 5,74,376 cases, after adjudication. A total sum of ` 1549.15 crore has been disbursed in 5,73,914 cases upto 31.1.2011. A further sum of ` 1510.09 crore has been paid as pro-rata compensation to 5,62,705 of these cases upto 31.1.2011 as per the order of the Supreme Court. In remaining 11,671 cases, pro-rata amount is yet to be disbursed.
- (b) The remaining claimants have not approached the Welfare Commissioner's office for receiving the claim amount.
- (c) The work of payment of compensation is in progress. A list of remaining claimants was notified in newspapers advising the claimants to approach the Welfare Commissioner to receive compensation. Besides this, this list was also supplied to the NGOs as per the directions of the Hon'ble Supreme Court. An application filed in the Supreme Court by the Welfare Commissioner for treating the absentee cases as closed is pending decision.